## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:1781
ANSWERED ON:05.03.2015
UTILIZATION OF FUNDS UNDER CSR
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## Will the Minister of COAL be pleased to state:

- (a) the utilization of funds by the undertakings and agencies under the administrative control of the Ministry under the Corporate Social Responsibility (CSR)during each of the last three years and the current year;
- (b) whether the complaints of irregularities and misappropriation of funds under the CSR have been reported during the said period;
- (c) if so, the details thereof and the action taken by the Government in this regard; and
- (d) the steps taken by the Government for the proper utilization of CSR funds in future?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) The details of the amount allocated and utilised by the CIL as well as its subsidiaries and NLC under the Corporate Social Responsibility (CSR) fund during each of the last three years and the current year are as under:

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(Rs. in Crores)
Company
          2011-12
                  2012-13 2013-14
                                          2014-15
   allocated utilised allocated utilised allocated utilised allocated utilised
          up to
          Dec., 14
       553.33
                 81.98 595.74
                                    149.55 474.36
                                                               471.65 180.24
Coal
                                                    409.37
India
and its
subsi
diaries
                    11.53 13.00
                                                               41.42 30.60
          13.00
                                     14.26 26.04
                                                    26.30
Neyveli
Lignite
Corpor
ation
Limited
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- (b) No, sir.
- (c) Does not arise.
- (d) Since 1.4.2014 after introduction of the New Companies Act 2013, CSR activities are being undertaken based on Schedule VII of the Act. The Chief Manager/General Manager (CSR) is the nodal officer for making CSR expenditure as per allocation, assisted by a team of officials in the dedicated CSR Cell in CIL, its subsidiaries and NLC, and also to ensure utilisation of funds efficiently. The CSR subcommittee of the Board monitors the CSR activities including proper utilisation of funds regularly and the Board of Directors also reviews the same from time to time.